

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 238 OF 2015
APPEAL NO. 269 OF 2015 & IA NO. 434 OF 2015
AND
APPEAL NO. 12 OF 2016**

Dated: 18th December, 2017

**Coram: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

APPEAL NO. 238 OF 2015

In the matter of:

Gujarat Granito Manufacturers Association **Appellant(s)**
Vs.
Gujarat Electricity Regulatory Commission & Ors. **Respondent(s)**

APPEAL NO. 269 OF 2015 & IA NO. 434 OF 2015

In the matter of:

Essar Power Gujarat Ltd. **Appellant(s)**
Vs.
Gujarat Electricity Regulatory Commission & Ors. **Respondent(s)**

APPEAL NO. 12 OF 2016

In the matter of:

Essar Oil Ltd. **Appellant(s)**
Vs.
Gujarat Electricity Regulatory Commission & Ors. **Respondent(s)**

ORDER

Due to administrative reasons, the matters could not be taken up.

List these matters on **13.02.2018.**

COURT MASTER